

Annexure 5

Name of the corporate debtor: Bhadreshwar Vidyut Private Limited; Date of commencement of CIRP: 18th October, 2022 ; List of creditors as on: 04 December, 2023

List of operational creditors (other than Workmen and Employees and Government Dues)

Sl No	Name of Creditor	Details of claim received			Details of claim admitted								Remarks	
		Date of receipt	Amount claimed	Amount Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether Related party	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted		Amount of claim under verification
1	BHEL	16-Jan-23	88,94,93,206	1	Operational Dues	-	-	No	-	88,94,93,205	-	-	-	Note 4
2	GETCO	09-Nov-22	71,96,49,348	71,96,49,348	Operational Dues	-	-	No	-	-	-	-	-	Note 1
3	Enexio Power Cooling Solutions India Pvt. Limited	15-Dec-22	50,55,47,789	1	Operational Dues	-	-	No	-	21,21,44,375	-	29,34,03,413	-	Note 3
4	BEE Electric Private Limited	01-Nov-22	23,02,66,026	25,11,565	Operational Dues	-	-	No	-	-	-	22,77,54,461	-	
5	RL Steel	14-Dec-22	19,59,98,528	1	Operational Dues	-	-	No	-	19,59,98,527	-	-	-	Note 2
6	Visaka Industries	15-Apr-23	15,02,93,327	1	Operational Dues	-	-	No	-	15,02,93,326	-	-	-	Note 5
7	Spectrum Dyes and Chemicals Private Limited	15-Nov-22	7,45,80,677	3,67,51,217	Operational Dues	-	-	No	-	-	-	3,78,29,460	-	Note 6
8	Vimal Coal	23-Dec-22	7,26,87,418	5,79,69,552	Operational Dues	-	-	No	-	-	-	1,47,17,866	-	
9	JMV Exports	14-Nov-22	6,63,90,639	5,31,94,054	Operational Dues	-	-	No	-	-	-	1,31,96,585	-	
10	HAQ Steels Private Limited	16-Jan-23	6,21,06,999	6,21,06,999	Operational Dues	-	-	No	-	-	-	-	-	
11	HAQ Steels & Metaliks Limited	16-Jan-23	4,35,43,257	4,35,43,257	Operational Dues	-	-	No	-	-	-	-	-	
12	Madura Industrial Textiles Limited	16-Jan-23	4,13,13,508	4,13,13,508	Operational Dues	-	-	No	-	-	-	-	-	
13	Century Textiles and Industries Limited	21-Jan-23	3,14,69,659	3,14,69,659	Operational Dues	-	-	No	-	-	-	-	-	
14	Sunset Industries	21-Nov-22	3,04,53,673	1,39,70,076	Operational Dues	-	-	No	-	-	-	1,64,83,597	-	
15	JB Ecolev	13-Jan-23	2,25,31,860	2,25,31,860	Operational Dues	-	-	No	-	-	-	-	-	
16	Filatex India Limited	16-Jan-23	1,77,33,945	1,77,33,945	Operational Dues	-	-	No	-	-	-	-	-	
17	Chandan Steel (HT no 37412)	09-Dec-22	1,71,10,128	1,52,12,660	Operational Dues	-	-	No	-	-	-	18,97,468	-	
18	Chandan Steel (HT no 38502)	09-Dec-22	1,63,39,841	1,44,90,012	Operational Dues	-	-	No	-	-	-	18,49,829	-	
19	Ashapura Construction Indian Steel Corporation Limited	14-Nov-22	70,24,787	70,24,787	Operational Dues	-	-	No	-	-	-	-	-	
20	(ISCL)	09-Jan-23	49,89,077	44,21,918	Operational Dues	-	-	No	-	-	-	5,67,159	-	
21	Shubhlakshmi Polysters	15-Mar-23	5,43,41,670	5,43,41,670	Operational Dues	-	-	No	-	-	-	-	-	
22	Gujarat Polyfilms	13-Jan-23	3,73,75,166	3,73,75,166	Operational Dues	-	-	No	-	-	-	-	-	
23	Gujarat Sidhee	14-Mar-23	3,43,95,913	3,43,95,913	Operational Dues	-	-	No	-	-	-	-	-	
24	Borosil Renewables	19-Jan-23	3,08,43,651	2,60,22,441	Operational Dues	-	-	No	-	-	-	48,21,210	-	
25	Shubhlaxmi Polytex	15-Mar-23	1,67,04,382	1,67,04,382	Operational Dues	-	-	No	-	-	-	-	-	
26	CEAT Limited	13-Jan-23	35,61,744	35,61,744	Operational Dues	-	-	No	-	-	-	-	-	
27	Kajaria Vitrifed Private Limited	19-Jan-23	10,94,594	2,52,315	Operational Dues	-	-	No	-	-	-	8,42,279	-	
28	Chaturvedi & Co.	09-Nov-22	4,72,000	4,72,000	Operational Dues	-	-	No	-	-	-	-	-	
29	CKEE Engineering P Ltd	09-Nov-22	2,50,000	2,50,000	Operational Dues	-	-	No	-	-	-	-	-	
30	Madhu Silica Private Limited	21-Jan-23	2,31,620	2,31,620	Operational Dues	-	-	No	-	-	-	-	-	
31	V M Thacker & Associates	13-Jan-23	1,00,000	1,00,000	Operational Dues	-	-	No	-	-	-	-	-	
32	V. Murugadas & Associates	03-Jan-23	1,00,000	1,00,000	Operational Dues	-	-	No	-	-	-	-	-	
33	Dev Travels	09-Mar-23	86,313	86,313	Operational Dues	-	-	No	-	-	-	-	-	
34	Sanjay Vasantlal Gajjar	02-Nov-22	55,719	45,219	Operational Dues	-	-	No	-	-	-	10,500	-	
35	Lehri Caterers	23-Jan-23	51,416	51,416	Operational Dues	-	-	No	-	-	-	-	-	
36	M K Madhavan & Associates	03-Jan-23	23,600	23,600	Operational Dues	-	-	No	-	-	-	-	-	
37	Alok Computers	01-Nov-22	8,260	4,130	Operational Dues	-	-	No	-	-	-	4,130	-	
38	Solutions Services	02-Nov-22	5,782	5,782	Operational Dues	-	-	No	-	-	-	-	-	
39	Supreme Industries Limited (Gadegaon)	02-Nov-23	10,22,63,368	1	Operational Dues	-	-	No	-	10,22,63,367	-	-	-	Note 8
40	Supreme Industries Limited (Jalgaon)	02-Nov-23	4,35,32,401	1	Operational Dues	-	-	No	-	4,35,32,400	-	-	-	Note 8
Total			3,52,50,21,291	1,31,79,18,134		-	-	-	-	1,59,37,25,200	-	61,33,77,957	-	

Notes:

- Getco has set-off an amount of INR 51.4 Crore through the invocation of bank guarantee. The invocation of bank guarantee amounting to INR 47.03 Crore is a subject matter of ongoing litigation before the Hon'ble Gujarat High Court (Case no. R/SCA/10050/2022). Final decision rendered in this litigation may result in revision of GETCO's claimed/admitted amount.
- There is an ongoing case filed by RL Steel in the High court for the amount claimed of INR 19.59 Crs. Since the IRP cannot adjudicate on matters, the said amount has been considered as contingent claim.
- There is an ongoing case against Enexio in the High court for the principal and interest amount amounting to INR 21.21 Crs. Since the RP cannot adjudicate on matters, the said amount has been considered as contingent claim.
- There is an ongoing case against BHEL in the High court for the arbitration award amounting to INR 88.95 Crs. Since the RP cannot adjudicate on matters, the said amount has been considered as contingent claim
- There is an ongoing case against Visaka in the High court amounting to INR 15.03 Crs. Since the RP cannot adjudicate on matters, the said amount has been considered as contingent claim
- There is an ongoing case filed by Spectrum Dyes and Chemicals Pvt. Ltd. in NCLT Chennai for their unadmitted claim amount of INR 3,78,29,460.
- The RP is entitled to re-assess/ re-verify the claims filed by the creditors of BVPL if the same is deemed necessary for the accurate determination of claims against BVPL.
- Supreme Industries Limited (Gadegaon & Jalgaon) claim on account of additional surcharge and cross subsidy surcharge due to non-ascertainment of Group Captive Status in Maharashtra is contingent upon the outcome of proceedings at APTEL. Since the RP cannot adjudicate on matters, the said amount has been admitted at INR 1 as a contingent claim.